

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 19-08-2021 To 19-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	890/2021	MOHAN DEBNATH @ RAMLAL KRISHNA NATH	HILLOL SAHA PODDER	09-09-2021	1. PETITIONERS NAME DOES NOT MATCH WITH THE PRESENTATION FORM.
2	CRM	891/2021	SHYAMAL RAY AND ANR	SANJAY MAZOOMDAR	09-09-2021	1. FORMAT OF CAUSE TITLE IS INCORRECT. 2. PLEASE PROVIDE THE PAYMENT CHALLAN OF COURT FEES. 3.PINCODE IS REQUIRED IN THE ADDRESS OF PETITIONER NO.2 AT PAGE NO.2.
3	CRM	895/2021	HUBA HAI	ANIRUDDHA BISWAS	09-09-2021	1. AGE OF THE PETITIONER IS WRONGLY WRITTEN IN THE PRESENTATION FORM AS PER CAUSE TITLE PAGE. (PAGE -2)
4	CRR	135/2021	SUKUMAR ROY	SUNIL KUMAR SARKAR	09-09-2021	1. SUBJECT CATEGORY CODE, SUB GROUP IN THE FORM A ARE INCORRECT. 2. PLEASE RESEND THE THE PETITION WITH PROPER SCANNING. PAGES ARE ILLEGIBLE.
5	WPA	1172/2021	REGAL SUPPLIER PVT. LTD.	SANTOSH KR. VERMA	09-09-2021	1.PINCODE IS REQUIRED IN THE PETITIONER(S) ADDRESS AT PAGE NO. 1. 2.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING).
6	WPA	1191/2021	SUSHIL KUMAR MAHESHWARI (MUNDRA)	DEBORSHI DHAR	09-09-2021	1.NAME OF THE PETITIONER IN ZERO PAGE DOES NOT MATCH WITH HIS NAME IN CAUSE TITLE PAGE. 2. PRESENTATION FORM, SOME ANNEXURES (PAGE NO. 20, 21, 22, 23, 32) AND VAKALATNAMA ARE ILLEGIBLE.
7	WPA	1192/2021	DRISAA DAS CHOUDHURY	ADITYA MONDAL	09-09-2021	1.DISTRICT CODE (i.e. DARJEELING - 07), NAME AND PHONE NO OF THE LD. ADVOCATE ARE INCORRECT IN THE PRESENTATION FORM. 2.PIN CODE IS REQUIRED IN RESPONDENT(S) ADDRESS IN THE PRESENTATION FORM. 3.GROUP SHOULD BE MENTIONED IN THE ZERO PAGE. 4.UNDERTAKING IS MISSING IN THE VAKALATNAMA.
8	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	09-09-2021	1.DISTRICT CODE (i.e. DARJEELING -07), PHONE NO OF THE LD. ADVOCATE IS INCORRECT IN THE PRESENTATION FORM. 2.GROUP SHOULD BE MENTIONED IN THE ZERO PAGE. 4.UNDERTAKING IS MISSING IN THE VAKALATNAMA. 5. SIGNATURE OF THE PETITIONER IN THE VAKALATNAMA IS ILLEGIBLE. PLEASE SCAN IT PROPERLY.
9	WPA	1196/2021	SUBHADEEP MANNA	ADITYA MONDAL	09-09-2021	1.DISTRICT CODE (i.e. DARJEELING -07), PHONE NO OF THE LD. ADVOCATE IS INCORRECT IN THE PRESENTATION FORM. 2.GROUP SHOULD BE MENTIONED IN THE ZERO PAGE.

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						3.SIGNATURE OF THE PETITIONER IS ILLEGIBLE IN THE PRAYER PAGE i.e. PAGE NO-19 4.UNdertaking IS MISSING IN THE VAKALATNAMA.

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